

**F.No. J-11017/24/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)**

Shastri Bhawan, New Delhi,
Dated 7th March, 2019

ORDER

The President is pleased to engage following Advocates as Additional Standing Government Counsel for conducting Central Government litigation (except the cases of Railways & Taxation) before various District & Subordinate Courts in the state of Andhra Pradesh, as mentioned in the table below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

**District & Subordinate Courts
In the state of Andhra Pradesh**

ADDITIONAL STANDING GOVERNMENT COUNSEL

Sl. No.	Name of Advocate	Contact details	Enrollment No.
DISTRICT – EAST GODAVARI			
1.	Peduri Yugandhar	D. No. 4-101, Gopalapuram (Village), Itikayalapalli (PO), Gokavaram (Mandal), Via Kotikeswaram, East Godavari District, Andhra Pradesh-533286 Mob: 9441318979, 9121991286 Email: peduriyugandhar1193@gmail.com	AP/1193/2010
2.	B. S. Srinivas Das	D. No. 46-12-3, Aswin Apartment, S-10, Near Rajababu Hospital, Danavaipeta, Rajahmundry-533103 Mob: 9490352127, 9989789967 Email: bhuvangiri.ssvd@gmail.com	AP/645/2011
3.	Ms. Ambatipudi Surya Venkata Nagavalli	#64-10-2/1, Bangaru Vari Street, Near Atchutapuram Railway Gate, Kakinada-533004 Mob: 9246698956	AP/2002/1999
4.	Rayudu Venkateswarulu	D. NO. 24-8-135/39, Old Bus Stand Street, Venkateswar Nagar Colony, Kakinada, East Godavari District, Andhra Pradesh-533001 Mob: 9381470497	AP/1070/1989

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DISTRICT – GUNTUR			
5.	Kodati Venkata Nagarjuna	District Court Gurazala, Guntur. Mob: 9966109194	AP/546/1988
6.	Pagadala Sambasiva Rao	D. No. 8-5-25, Dr. Hedgewar Street, Lane before SBI Main Branch, Sattenapalli-522403 Mob: 9885588345	AP/1122/1988
7.	V. V. Sudhakara Rao	D. No. 92-5-384, G-2, Aruna Sindhu Residency, Chaitanya Nagar, Opposite, 10 th Lane, A. T. Agraharam, Guntur, Andhra Pradesh-522004 Mob: 9866813675 Email: veerasudhakar123@gmail.com	AP/2118/2000
8.	Nuthakki Dasaradha	H. No. 4-15-73/1A, 3/2 Postal Colony, Arundalpet Post, Guntur-522002 Mob: 9346265081 Email: nutakkidasaradha@gmail.com	AP/436/1985
DISTRICT – KRISHNA			
9.	Pamulu Medisetty	Medisetty Pamalu, Advocate, Kaikalur- 521333 Mob: 9849081908 Email: pamulumedisetty@gmail.com	AP/398/2004
10.	Srinivasa Reddy Seelam	D. No. 40-9/11-1, Municipal Employees Colony, Plot No. 85, Vijayawada-10 Mob: 9440321638 Tel: 0866-2475900	AP/2361/1994
DISTRICT – CHITTOOR			
11.	Samanchi Srinivasulu	D. No. 13-6-600/158/10, Peddakapu Layout, Tirupati, A. P. Mob: 9390341414, 9347341414 Email: samanchi.adv@gmail.com	AP/3010/1999
DISTRICT – ANANTAPUR			
12.	K. Adi Sesha Reddy	D. No. 3/636, Krishnapuram III Road, Tadipathri-515411 Mob: 9441552467 Email: adissha2011@gmail.com	AP/1307/2010

DISTRICT – KURNOOL			
13.	B. Siva Krishna	H. No. 49-1-1E, Lakshmi Nagar, Opp. To K. C. Canal, Kurnool-518003, Andhra Pradesh Mob: 8008086291 Email: sivakrishnallb@gmail.com	AP/1192/2008
14.	C. Lokeswaraiah	H. No. 40-446-1, Katta Thippaya Complex, Opp. S. V. Complex, Kurnool City & Kurnool Mob: 9010490270 Email: wishlokesh@gmail.com	AP/1224/2008
DISTRICT – VIZIANAGARAM			
15.	Yanni Krishna	H. No. 114, L. B. Colony, Cantonment, Vizianagaram-535003, Andhra Pradesh Mob: 9059903219, 8742211760 Email: yannikrishnaadvocate@gmail.com	AP/1078/2011

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/ PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Boppudi Krishna Mohan, Asst. SGI, High Court of Andhra Pradesh at Amravati.
3. The Standing Government Counsel for the Districts mentioned in the table above.
4. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for information of all concerned.
5. Guard File/Judicial Section with 5 spare copies.


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